

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1624
ANSWERED ON:06.03.2006
JOINT VENTURE PROJECT FOR DEEP SEA TUNA FISHERY
Yerrannaidu Shri Kinjarapu

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government of Andhra Pradesh has sought approval of the Union Government for joint venture project for deep sea tuna fishery with a New York, USA based company;
- (b) if so, the details thereof;
- (c) whether the permission for the same has been accorded;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which permission is likely to be accorded?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a)&(b): Yes, Sir. Government of Andhra Pradesh has proposed to establish a Joint Venture Project with World Tuna Development International Inc. (WTDI), USA for exploitation of Deep Sea Tuna Fishery. The proposal involves import of 12 Tuna Long Line Fishing Vessels by Indian Joint Venture Company for operation in Indian Exclusive Economic Zone (EEZ).

(c)to(e): As per the Comprehensive Marine Fishing Policy announced by the Government in October, 2004, Indian entrepreneurs are eligible to apply for Joint Venture with atleast 51% Indian equity and shore based processing capacity. The Government has conveyed 'No Objection' to Government of Andhra Pradesh for floating a joint venture company.